

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

OA No. 65/2011

This the 3<sup>rd</sup> day of March, 2011

**Hon'ble Shri M.L. Chauhan, Member (Judicial)**  
**Hon'ble Shri Anil Kumar, Member (Administrative)**

Bijendra Singh Rathore S/o Shri Bajrang Singh Rathore, aged about 28 years, R/o A-177 Tara Nagar, Jhotwara Jaipur-12

...Applicant

(By Advocate: Shri Sandeep Kumar)

- VERSUS -

1. Union of India It's Secretary, DOP&T(Department of Personnel and Training), North Block New Delhi.
2. The Chairman, Union Public Service Commission, Dholpur House, Shahjhan Road, New Delhi.
3. The Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi.

.....Respondents

**ORDER (ORAL)**

On the request of Id. counsel for applicant this case is taken up for hearing today. Learned counsel for applicant submits that in view of observations made by this Tribunal vide its order 24.2.2011, wherein it was observed that this Tribunal has got no territorial jurisdiction to entertain this case, he wants to withdraw this OA with liberty reserved to the applicant to present this OA before the appropriate forum.

In view of what has been stated above, the applicant is permitted to withdraw this OA in the aforesaid terms. Registry is directed to return the paper book to the applicant keeping one copy of the OA. The OA shall stand disposed of accordingly.

*Anil Kumar*  
**(Anil Kumar)**  
**Member (Administrative)**

*M.L.Chauhan*  
**(M.L.Chauhan)**  
**Member (Judicial)**

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